GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.167 ANSWERED ON 30.11.2015

RELIGIOUS TOURIST CIRCUITS

167. SHRI RAGHAV LAKHANPAL: SHRI R. GOPALAKRISHNAN: SHRI A.T. NANA PATIL:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has established religion based tourism circuits in various parts of the country;
- (b) if so, the details thereof, State/UT-wise including Uttar Pradesh; and
- (c) the infrastructure/tourism facilities set up in those religion based tourism circuits and the budgetary allocations made therefor, circuit-wise and State/UT-wise including Maharashtra?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

(a)&(b): The Ministry of Tourism provides Central Financial Assistance (CFA) to State Governments/Union Territory Administrations, including the places of religion based tourism circuits in various parts of the country, for tourism projects in consultation with them subject to availability of funds, inter-se priority, liquidation of pending utilization certificates and adherence to the scheme guidelines.

For development of tourism infrastructure in the country, the Ministry of Tourism has introduced two new schemes in 2014-15 i.e. PRASAD- Pilgrimage Rejuvenation and Spiritual Augmentation Drive and Swadesh Darshan - Integrated Development of Theme-Based Tourist Circuits. Under PRASAD thirteen cities have been identified for development initially, namely: Amritsar, Ajmer, Dwaraka, Mathura, Varanasi, Gaya, Puri, Amaravati, Kanchipuram, Vellankanni, Kedarnath, Kamakhya and Patna. Under Swadesh Darshan scheme also, twelve thematic circuits have been identified initially, namely: North-East India Circuit, Buddhist Circuit, Himalayan Circuit, Coastal Circuit, Krishna Circuit, Desert Circuit, Tribal Circuit, Eco Circuit, Wildlife Circuit, Rural Circuit, Spiritual Circuit & Ramayana Circuit.

(c): The details of the budgetary allocations made to various States/Union Territories including Maharashtra till date for religion based tourism circuits/places are annexed.

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STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.167 ANSWERED ON 30.11.2015 REGARDING RELIGIOUS TOURIST CIRCUITS.

Details of the projects sanctioned under the Swadesh Darshan scheme.

				(Rs. in Crore)	
Sr. No	State	Name of Theme	Name of Project	Sanctioned Amount	
Year	- 2014-1	5	-		
1.	Bihar	Buddhist Circuit	Cultural Centre, Bodhgaya	33.17	
Year	– 2015- 1	6	-	·	
		Nil			

Details of the projects sanctioned under the PRASAD scheme.

		()	Rs. in Crore)
SI. No.	State	Name of the project	Sanctioned Amount
Year	- 2014-15		
1.	Bihar	Development of basic facilities atVishnupad temple, Gaya, Bihar	4.29
2.	Uttar Pradesh	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	14.93
3.	Uttar Pradesh	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	9.35
4.	Odisha	Infrastructure Development at Puri, Shree Jagannath Dham- Ramachandi- Prachi River front at Deuli under Mega Circuit	50.00
Year	- 2015-16		
1.	Punjab	Development of Karuna Sagar Valmiki Sthal at Amritsar	6.45
2.	Rajastha	n Integrated Development of Pushkar/Ajmer	40.44

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